

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

13.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
~~PRESENT: HON'BLE SHRI RAVIKUMAR DURAKAMY – MEMBER (TECHNICAL)~~

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 04 /241/HDB/2018
NAME OF THE COMPANY	Sapphire Blossom Rocks Private Limited
NAME OF THE PETITIONER(S)	Sunil Kumar Pottem &(03) Others
NAME OF THE RESPONDENT(S)	Sapphire Blossom Rocks Private Limited & (03) Others Respondents
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Advocate.	9460569156.	M. Anil

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Satish Kumar	Director	93920 85988	P. Satish Kumar

ORDER

Heard Mr. M. Anil Kumar, Learned Counsel for the Petitioner and Mr. P. Satish Kumar, Director / Respondent (party in person). Mr. Sekhar Babu Learned Counsel for the Respondent already filed Vakalat for Respondents-1, 2 & 3.

Mr. P. Satish Kumar, (Director / Party in person) requested two weeks' time to file reply and waive further notice. CP admitted.

Post the case for final hearing on 20.02.2018.

MEMBER (Judl)